

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.22/GT/2017

Subject : Determination of tariff for BBMB hydro generation project for the period 2014-19.

Petition No. 16/TT/2017

Subject : Determination of tariff for BBMB Transmission systems & SLDC functions for the period 2014-19.

Petitioner : Bhakra Beas Management Board

Respondent : Punjab State Power Corporation Ltd & 4 Ors

Date of hearing : **8.8.2018**

Coram : Shri P.K.Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Parties present : Shri Anil Gautam, BBMB
Ms. Hardeep Kaur, BBMB
Shri Sanjay Sidana, BBMB
Ms. Swapna Seshadri, Advocate, PSPCL, HPPC, Rajasthan Discoms
Shri M.G.Ramachandran, Advocate

Record of Proceedings

Though order in the Petition was reserved on 22.5.2018, the same has been listed for hearing, since the Petition could not be disposed of prior to one Member of this Commission demitting office.

2. During the hearing, the learned counsel for the Respondents, PSPCL, HPPC and Rajasthan discoms submitted that O & M Expenses as decided by the Commission for the period 2009-14 may be made applicable for 2014-19 also. Shri M.G. Ramachandran, Advocate, as friend of the court prayed for grant of time to file a note on legal issue relating to determination of tariff of the generating station of the petitioner.

3. The Commission accepted the prayer and directed Shri M.G.Ramachandran to file the said note on or before **20.8.2018**.



4. Subject to the above and based on consent of the parties, the Commission reserved its order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

